Notifications of the Ministry of Home Affairs

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table, under Section 49 of the Foreign Contribution (Regulation) Act, 2010, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Foreigners Division):—

- (1) G.S.R. 695 (E), dated the 10th November, 2020, publishing the Foreign Contribution (Regulation) (Amendment) Rules, 2020.
- (2) G.S.R. 17 (E), dated the 11th January, 2021, publishing corrigendum to the Notification No. G.S.R. 695 (E), dated the 10th November, 2020.

[Placed in Library. For(1) and (2) see No. LT-2935 /17/2021]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I present the following Reports * (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:—

- (i) 300th Report on Action taken by the Government on the recommendations/observations contained in the 297th Report of the Committee on Demands for Grants (2020-21) pertaining to the Ministry of Micro, Small and Medium Enterprises;
- (ii) 301st Report on Action taken by the Government on the recommendations/observations contained in the 298th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Public Enterprises (Ministry of Heavy Industries & Public Enterprises);
- (iii) 302nd Report on Action taken by the Government on the recommendations/observations contained in the 299th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Heavy Industry (Ministry of Heavy Industries & Public Enterprises); and

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^{*} The Reports were presented to the Hon'ble Chairman on 15th December, 2020 and were also forwarded to Hon'ble Speaker, Lok Sabha on the same day when House was not in Session and Hon'ble Chairman was pleased to order for the publication and circulation of these Reports.

(iv) 303rd Report on Downturn in Automobile Sector - Its Impact and Measures for Revival.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT, FORESTS AND CLIMATE CHANGE

SHRI JAIRAM RAMESH (Karnataka): Sir, I present the 340th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on "The DNA Technology (Use and Application) Regulation Bill, 2019".

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRI T. G. VENKATESH (Andhra Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:—

- (i) Two Hundred Eightieth Report on the Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Seventieth Report on 'Development of Tourism in Jammu and Kashmir';
- (ii) Two Hundred Eighty First Report on the Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Seventy Sixth Report on Demands for Grants (2020-21) of Ministry of Civil Aviation;
- (iii) Two Hundred Eighty Second Report on the Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Seventy Seventh Report on Demands for Grants (2020-21) of Ministry of Culture;
- (iv) Two Hundred Eighty Third Report on the Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Seventy Ninth Report on Demands for Grants (2020-21) of Ministry of Shipping;
- (v) Two Hundred Eighty Fourth Report on the Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Seventy Fifth Report on Demands for Grants (2020-21) of Ministry of Tourism;